

M. I. Gs.

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*383. { Shri H. C. Soy:
Shri Ram Sewak Yadav:
Dr. L. M. Singhvi:

Will the Minister of Defence be pleased to state:

(a) whether the M.I.G. Planes to be supplied by the U. S. S. R. are for combat purposes or for other purposes; and

(b) if so, to what extent it will help to meet our immediate defence requirements?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Only a few planes are to be supplied by the U. S. S. R. The defence requirements will be met, mainly, by manufacture in India. The M. I. G. aircraft are meant to meet the requirements of the I. A. F.

M.I.G.'s

*395. { Shri S. M. Banerjee:
Shri Hari Vishnu Kamath:
Shri Yashpal Singh:
Dr. L. M. Singhvi:

Will the Minister of Defence be pleased to state:

(a) whether the M. I. G. planes have been received from U. S. S. R.;

(b) if so, the number of such planes; and

(c) whether more are expected to arrive in 1963?

The Minister of Defence (Shri Y. B. Chavan): (a) Not yet Sir. Some are expected in a few days.

(b) It will not be in the public interest to disclose the number.

(c) No, Sir.

An Hon. Member: Only four.... (Interruption).

Mr. Speaker: If it is known to everyone, why then ask this question?

श्री ह० च० सी० : ये जो फ्यू प्लेन्स हमको मिलने वाले हैं ये कब तक मिलेंगे ?

(कोई उत्तर नहीं दिया गया)

एक माननीय सदस्य : घ्रा रहे हैं ।

श्री रामसेवक यादव : अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा कि सुरक्षा को दृष्टि से यह संख्या बताना ठीक नहीं होगा लेकिन अखबारों में यह संख्या निकला करती है । अध्यक्ष महोदय, अभी आप ने कहा कि जब यह जानते हैं तब क्यों पूछते हैं ? चूंकि अखबारों की खबरें मुस्तनद नहीं होती हैं । इसलिए हम उन से जानना चाहते हैं कि वह अखबारों में जो संख्या छपती रहती है वह सही है या गलत है ?

अध्यक्ष महोदय: उन का जवाब है कि वह मुस्तनद खबर नहीं देना चाहते इसलिए अखबार वालों का ही रहने दीजिये ।

Dr. L. M. Singhvi: May I know when we expect to manufacture these planes and their spares in India, and whether it is proposed to manufacture the latest makes in this country or only the penultimately latest makes in this country?

Shri Y. B. Chavan: I think that if all the preparations go on possibly we shall be able to manufacture them within the course of two or three years.

Shri Frank Anthony: They will be obsolete by that time.

Shri Y. B. Chavan: That is as far as the period is concerned. About the other details it is rather very difficult to say.

Dr. L. M. Singhvi: May I know whether it is proposed to manufacture the latest models or makes eventually or only the makes which we have

negotiated for and which are not the latest?

Shri Y. B. Chavan: Whatever model is satisfactory to us will be manufactured.

Shri Hari Vishnu Kamath: May I know why these planes should be shipped and they do not come by air?

Mr. Speaker: The Question Hour is now over.

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WRITTEN ANSWERS TO
QUESTIONS

Rocket Launching Centre in Kerala

*374. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is proposed to locate India's first Rocket Launching Centre in Kerala;

(b) whether any site has been selected for the purpose; and

(c) the details of the proposal?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes.

(b) Yes. The site is near Altipur, south of Thumba and a few miles north of Trivandrum.

(c) The site is on the geomagnetic equator which is highly significant in the investigation of the earth's magnetic field and the ionosphere. Experimental studies of a wide range of atmospheric phenomena will be carried out by means of sounding rockets which will be launched from the Sounding Rocket Launching Facility. Sounding rockets provide a very useful tool for such studies and indeed the only means of making direct measurements at levels between 30 and 200 kilometers, i.e. above the ceiling of balloons and below the operational altitude of satellites.

Welfare of Families of Jawans

{ **Shri Eswara Reddy:**
*384. { **Shri Bishanchander Seth:**
 { **Shri Y. S. Chaudhary:**

Will the Minister of Defence be pleased to state:

(a) the steps taken by Government for the welfare of families of Jawans wounded or killed while defending country's borders;

(b) whether the Centre has issued any directives to the States in this connection; and

(c) if so, the broad details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) The following benefits are available for the welfare of families of Jawans wounded or killed:

(1) Wounded (and sick) personnel while in hospital receive their normal pay and allowances throughout the period of hospitalisation which is treated as duty. They do not have to pay any hospital charges.

(2) Dependents of personnel killed in action get the following benefits:

(i) A special family allowance equal to the family allotment or the special family pension (which varies from Rs. 20/- p.m. for a sepoy to Rs. 75/- p.m. for a Sub-Major) and children's allowance (which varies from Rs. 5/-p.m. to Rs. 7/-p.m.) whichever is more favourable, is admissible for two months. Thereafter, a special allowance equal to the family pension and children's allowance, where admissible, is given for a further period of two months.